

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 210 of 2012

Dated: 1st May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bharat Aluminium Co. Ltd. ... Appellant(s)
Versus

Chhattisgarh State PowerRespondent(s)
Transmission Co. Ltd. & Ors.

Counsel for the Appellant(s): Mr. Sanjay Sen
Mr. Hemant Singh
Mr. Anurag Sharma
Counsel for the Respondent(s): Ms. Suparna Srivastava for R.1

ORDER

We have heard the learned Senior Counsel for the Appellant for some time. We want to go through the Written Submissions filed by the Appellant before the State Commission. The learned counsel for the Appellant submits that they will produce a copy of the Written Submissions filed before the State Commission.

Post the matter on **14.05.2013**. In the meantime, the learned counsel for the parties are directed to file their respective Written Submissions in this Appeal after serving copy on the other side.

(Rakesh Nath)
Technical Member
Ts/Vs

(Justice M. Karpaga Vinayagam)
Chairperson